

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

07-3/11

In the Court of C. M. Barik, J.

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading this program on the website of State Bank of India along with applicable commission after filling up the prescribed challan/Deposit slip. (The details of the Schemes and Chaitan forms are available on this website)

Chief Judicial Magistrate  
Barilly

Reported by  
C. M. Barik

NIL







DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE  
 FIRST DEPOSIT SCHEME (POWER LYOTI ACCOUNT IN STATE BANK OF  
 INDIA)

In the Court of: *A. C. J. M. VII Bonelli* *Pages 3/2/17*

Number Name of Parties Under Section/Act Police Station / Proposed Fine Remarks

The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Criminal/Duplicate slip. (The details of the Scheme and Challenged forms are available on the website)

By Order Court *ACJ VII* *Bonelli*

*Dr. M. C. J. Bonelli*  
*3/2/17*

*Nil*



